

(B) Total Revenue earned from sharing of Prasar Bharati Infrastructure with private FM Broadcasters, IGNOU, Mobile operators and Misc. with service Tax during last Three years

(₹ in lakh)

Sl. No	Particular	2014-15	2015-16	2016-17	Total
1.	Private FM	200.74807	315.26836	165.66051	681.67694
2.	IGNOU	61.26786	NIL	6.41039	67.67825
3.	Mobile	41.32329	21.39835	22.51857	85.24021
4.	Vocational Training	23.03954	2.67561	3.40151	29.11666
	TOTAL	326.37876	339.34232	197.99098	863.71206

Setting up of one-stop regulatory authority

1388. SHRI RAJ BABBAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government proposes to set up a one-stop regulatory authority to receive complaints against broadcasting of programmes on private radio and television channels in violations of the code, thus ending the practice of self regulation; and

(b) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN SINGH RATHORE): (a) At present, no Sir.

(b) Question does not arise.

Tendering process of Prasar Bharati

1389. SHRI M. P. VEERENDRA KUMAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government has received some complaints against the tendering process of Prasar Bharati;

(b) if so, the details thereof; and